(b) Nil.

श्री एस० सी० सामन्तः क्या में माननीय मंत्री से जान सकता हूं कि इन इंस्टीट्यूटस को खोलने का इरादा गवर्नमेंट का है या नहीं ?

Oral Answers

श्री कें बो मालबीय : जी हां, इरादा तो है, लेकिन मामला इस वक्त भी जेर गौर है।

ملستر آف ایجوکیشن ایند نیچرل (سررسز ایند سائنتینک رسرچ (مواتنا آزاد): راده تو هیشرطیکه رربیه کا سامان هو-[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, this is intended provided we have sufficient finances.]

श्री एस॰ सी॰ सामन्तः क्या यह बात सच है कि गवनंमेंट ने जो चार इंस्टीट्यूट्स खोलने का निश्चय किया है, और क्या इन के खुल जाने के बाद अपने स्टूडेन्ट्स को हायर टैक्निकल ऐज्यूकेशन प्राप्त करने के लिये बाहर भेजने की आवश्यकता नहीं होगी?

مولانا آزاد: هال همیں ایسی هی امید هے - ابھی صرف کھڑکپور انسٹی تیوت کھا ھے - اس کے بعد اسٹوٹیئٹس کو تکلیکل ایجوکھشن کے لئے باهر بھیجئے کی بہت کم ضرورت رہ جائیگی-

[Maulana Azad: Yes, we hope so. Only the Kharakpur Institute has been opened as yet. After that there would be little necessity of sending students abroad.]

Shri T. S. A. Chettiar: May I know whether the Government has any definite programme as to in how many years these higher technical institutions will be established in the South?

Shri K. D. Malaviya: There is no decision on the part of the Government to complete the establishment of these institutes in the near future.

Shri B. Shiva Rao: May I ask especially in view of the financial stringency pleaded by the hon. Minister whether a special note be taken of the fact that there are non-official institutions imparting higher technical education in some parts of the country?

مولانا آزاد : ۱۷ انستی ثهرشلس کو گورنیلت مدد دے رهی هے -

[Maulana Azad: The Government are giving financial help to seventeen institutions.]

श्री एस॰ सी॰ सामन्तः क्या में जान सकता हूं कि प्राविजनली कोई साइट सेलेक्ट हुई है ?

مولانا آزاد : هاں - بنبئی کے ایک سائٹ پر فور کیا جا رہا ہے -

[Maulana Azad: Yes. One of the sites in Bombay is under consideration.]

Shri Punnoose: May I know the number of students receiving higher technical education in Government institutions at present?

Shri K. D. Malaviya: I would require notice.

International Statistical Education Centre, Calcutta

\*1147. Shri S. C. Samanta: Will the Minister of Finance be pleased to state:

 (a) how many foreign as well as Indian students are receiving training in the International Statistical Education Centre in Calcutta;

(b) whether it is a fact that some of the trainees of the institute visited the homes of radio owners in Calcutta and asked their opinion of Indian and foreign radio programmes;

(c) if so, what are their findings and reactions; and

(d) the names of countries from which students have come to join the Institute?

The Minister of Finance (Shri C. D. Deshmukh): (a) The total number of trainees in the present term (January-July, 1952) is 40, out of which 28 are from foreign countries and 12 from India.

(b) Yes, the trainees visited radio owners and collected the statistical data as part of their training in practical field work.

(c) The data collected are being computed and analysed and the findings of the investigation have not yet become available.

(d) The names of countries from which students have come together

with the number in each case, are as follows:

Oral Answers

Country		No. of
	1	trainees
Burma	,,,	. 3
Japan	,	. 1
Cambodia	,.	. 1
Malaya	- ,	. 1
Thailand	,.	. 4
Philippines		. 6
Indonesia		. 2
Ceylon		. 2
Iraq	,,	. 1
Afghanistan		. 1
Pakistan		. 6
India		. 12
		40

Shri S. C. Samanta, May I know how the expenditure of this Institute was met?

Shri C. D. Deshmukh: It is run under the auspices of the UNESCO and gets a grant for the purpose.

Shri S. C. Samanta: May I know if the Government of India has to subscribe something for it?

Shri C. D. Deshmukh: We have given a few scholarships.

Shri S. C. Samanta: May I know who settles the quota of foreign students?

Shri C. D. Deshmukh: The authorities of the Institute settle it and it depends on the number of applications.

Shri S. C. Samanta: May I know hether those applications are conwhether those applications sidered by the UNESCO?

Shri C. D. Deshmukh: No. They are considered by the authority of the Institute. It is run jointly by the International Statistical Institute and Indian Statistical the Institute. Calcutta.

Shrimati A. Kale: May I know whether there are any girls taking this training?

Shri C. D. Deshmukh: I would like to have notice of the question.

Shri S. C. Samanta: May I know the action taken by this Institute towards the 27th Session of the International Institute of Statistics that was held in Calcutta and Delhi during December, 1950 and January, 1951?

Shri C. D. Deshmukh: No specific action was taken.

## CALCUTTA NATIONAL BANK

1172

\*1148. Shri A. C. Guha: Will the Minister of Finance be pleased to refer to the reply to unstarred question No. 23 asked on the 9th August 1951 and state:

- (a) the position of the Calcutta National Bank after its closure:
- (b) who is now looking after the assets and affairs of the Bank and with what remuneration;
- (c) whether any amount has been realised and whether any dividend has been paid to the creditors:
- (d) what is the monthly expenditure now being incurred for managing the affairs of the Bank and the break-up thereof:
- (e) whether there has been any merger proposal and if so, at what stage that is now; and
- (f) what are the assets and liabilities of the Bank?

The Minister of Finance (Shri C. D. **Deshmukh):** This is a very long reply; I must apologise in advance. (a) and (e). The Calcutta National Bank Ltd. suspended payment on the 14th May 1951 and, on an application made by it, the Calcutta High Court granted to it moratorium from time to time till the 3rd September 1951. While extending the initial period of moratorium, the High Court passed orders appointing Mr. P. C. Chowdhury, retired Accountant-General, West Bengal, as Special officer to take charge of the assets of the bank. At the hearing of an appli-cation for an extension of the mora-torium on the 3rd September 1951, a petition for winding up the bank was presented and was admitted by the Court. In the meantime, there were persistent demands from the depositors of the bank for its amalgamation or merger with any other bank of good repute. Certain proposals for a scheme of arrangement were made by the Bank of Jaipur and the scheme of arrangement with certain medical arrangement with certain medical arrangement. ment with certain modifications was sanctioned by the High Court on the 11th February 1952 and the petition for winding up was dismissed.

(b) Under the Scheme of arrangement sanctioned by the High Court, the Bank of Jaipur Ltd. has been consti-tuted as agent of the Calcutta National Bank Ltd. to realise and distribute the assets of the bank on a commission of 2 per cent. on all the assets of the bank that may be realised. The Special Officer is to continue in office, till 33-1/3